

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH AT PUNE  
ORIGINAL APPLICATION NO. 62 / 2019**

Paryavaran Bachav Samity ..... Appellant

VERSUS

Union of India & Ors. .... Respondents

**REPLY ON BEHALF OF RESPONDENT NO. 8**  
**HPCL LNG LIMITED (PROJECT PROPONENT – PP)**

*Copies circulated to other Respondent for information*

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Place: **Pune**  
Date: **28 August 2025**  
Filed By:



**R. B. Mahabal रघुनाथ भालचंद्र महाबळ**

BE (Mechanical), ME (Industrial Management) VJTI-Mumbai, LLM (Mumbai)  
Chartered Engineer, Fellow of Indian Institution of Engineers, IIE Arbitrator

**ADVOCATE - High Court, Bombay [MAH/349/2012] National Green Tribunal**

Home: B - 202, Chandravijay Society, Opp. Bansuri Hotel,  
Phule Road, Mulund East, Mumbai-400081, Maharashtra.  
Email: mahabal60@gmail.com Phone: 7400116222

## **MOST RESPECTFULLY SUBMITTED:**

- 1.** We, M/s HPCL LNG Limited, Respondent No. 8, are pleased to place on record the additional updated information as below.
- 2.** The MoEFCC is pleased to transfer EC dated 5<sup>th</sup> March 2019, in favour of M/s HPCL LNG Limited, Respondent No. 8, on 30<sup>th</sup> May 2022.
- 3.** The GPCB granted 'Consent to Establish' on 8<sup>th</sup> August 2023 and was pleased to transfer the 'Consent to Operate' in favour of M/s HPCL LNG Limited, Respondent No. 8, on 23<sup>rd</sup> January 2025, which is valid till 28<sup>th</sup> September 2025.
- 4.** The terminal is fully operational. The conditions of the EC and CTO are fully complied with. The site photographs are enclosed below. This has been obtained from the M/s HPCL LNG Limited, Respondent No. 8 by email today and are placed on record of this Hon'ble National Green Tribunal, with the approval of the client.





**THE LNG TERMINAL FULLY OPERATIVE**



A handwritten signature in blue ink, appearing to be 'Raghu Mahabal'.

Place: Pune  
Date: 28 August 2025

**Raghunath Mahabal, Advocate**  
**M/s HPCL LNG Limited,**  
**Respondent No. 8**



**F. No. 11-01/2014-IA-III**  
Government of India  
Ministry of Environment, Forest and Climate Change  
(Impact Assessment Division)

Indira Paryavaran Bhawan  
Jal Wing, 3<sup>rd</sup> Floor, Jor Bag Road,  
New Delhi -110003

Dated: 30<sup>th</sup> May, 2022

To,

**M/s. HPCL LNG Limited,**  
Village Chhara, Taluka Kodinar,  
District Gir Somnath, Gujarat

**Sub:** Development of LNG storage and re-gasification terminal by M/s. HPCL Shapoorji Energy Ltd at Village Chhara, Taluka Kodinar, District Gir Somnath, Gujarat - **Transfer of Environment Clearance regarding.**

Sir,

This has reference to your online proposal no. IA/GJ/IND2/263246/2022 dated 21<sup>st</sup> April, 2022 regarding transfer of Environmental Clearance to the above project, from M/s. HPCL Shapoorji Energy Ltd. to M/s. HPCL LNG Limited.

**2.** Ministry of Environment, Forests and Climate Change issued Environmental & CRZ Clearance vide letter No. 11-01/2014-IA-III dated 05<sup>th</sup> March, 2019 to M/s. HPCL Shapoorji Energy Ltd. for Development of LNG storage and re-gasification terminal at Village Chhara, Taluka Kodinar, District Gir Somnath, Gujarat.

**3.** Now, M/s. HPCL Shapoorji Energy Ltd. informed that name of the company has changed from M/s. HPCL Shapoorji Energy Ltd. to M/s. HPCL LNG Limited with change of ownership. In this regard, a copy of Certificate of Incorporation registered with the Registrar of Companies, Ahmedabad with CIN: U40101GJ2013PLC077228 is also submitted.

**4.** M/s. HPCL Shapoorji Energy Limited (HSEL) was a joint venture company between M/s. Hindustan Petroleum Corporation Ltd. (HPCL) and M/s. SP Ports Private Limited (SPPPL). The company was converted to Private Limited Company effective April 23, 2015. Further, HPCL acquired the 50% equity shareholding of SPPPL and same was transferred in favour of HPCL on March 30, 2021. Considering the transfer of share to HPCL, the company has become a Wholly Owned Subsidiary of HPCL. Accordingly, the name of the Company has been changed effective September 06, 2021 and has been converted from Private Limited to

बि.शेषा चारी  
B.SESHA CHARY  
महाप्रबंधक-परिचालन  
GM PRODUCTION/ENR

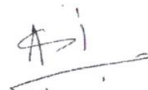
Page 1 of 2



Public Limited Company effective September 10, 2021. A copy of undertaking signed by Shri K Sreenivasa Rao, Chief Executive Officer of M/s. HPCL LNG Limited has been submitted stating to abide by the terms and conditions prescribed in the environmental clearance dated 05<sup>th</sup> March, 2019.

5. As per the relevant provisions of the EIA Notification, 2006, the environmental clearance to the project for Development of LNG storage and re-gasification terminal by M/s. HPCL Shapoorji Energy Ltd. at Village Chhara, Taluka Kodinar, District Gir Somnath, Gujarat was granted by this Ministry vide letter of even No. dated 05<sup>th</sup> March, 2019 is hereby transferred from M/s. HPCL Shapoorji Energy Ltd. to M/s. HPCL LNG Limited, on the same terms and conditions under which prior environmental clearance was initially granted.

6. This issues with approval of the competent authority.

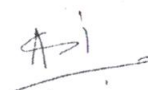


(A. N. Singh)

Scientist-'E'

**Copy to:-**

1. The Principal Secretary, Forests & Environment Department, Government of Gujarat, Sachivalaya, 8th Floor, Gandhi Nagar - 382 010 (Gujarat)
2. The Regional Officer, Ministry of Env., Forest and Climate Change, Integrated Regional Office, Gandhi Nagar, A wing- 407 & 409, Aranya Bhawan, Near CH-3 Circle, Sector-10 A, Gandhi Nagar-382010
3. The Chairman, Central Pollution Control Board Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi -32
4. The Member Secretary, Gujarat State Pollution Control Board, Paryavaran Bhawan, Sector 10 A, Gandhi Nagar-382 043 (Gujarat)
5. Monitoring Cell, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi
6. The District Collector, Gir Somnath, Gujarat
7. Guard File/Monitoring File/Parivesh portal/Record File



(A. N. Singh)

Scientist-'E'

E-mail: [aditya.narayan@nic.in](mailto:aditya.narayan@nic.in)

Tel. No. 11-24642176





**GUJARAT POLLUTION CONTROL BOARD**

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar-382 010

Phone : (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

GPCB

CTE-Validity ExtensionCTE-128219, Issue Date 04/08/2023No. GPCB/CCA-JNG-1139/ ID 50585/ ~~450293~~

Date: 8/08/2023

Amendment to CONSENT TO ESTABLISHMENT (NOC) No.- 78045 dated: 13/04/2016  
(Under the provisions/rules of the aforesaid environmental acts.

TO,

M/s. HPCL Shapoorji Energy Pvt. Ltd.(HSEPL)

Sr. No. 449, 532, 450-455, 844-869, 872/P1,

Vill: Chhara-362720,

Ta: Kodinar, Dist: Gir Somnath.

**Sub:** Consent to Establishment (NOC) under Section 25 of Water Act and Section 21 of Air Act 1981

**Ref:** (1). Your CTE-Amendment application inward No. 277837 dated 25/04/2023.


(2). CTE order No. GPCB/JNG-C-120/ ID-50585/352346 dated- 13/04/2016.

Sir,

In exercise of the power conferred by clause (b) of sub-section (4) of Section 25 of the Water (Prevention & Control of Pollution) Act, 1974 and sub-section (4) of Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and under Environment (Protection) Act, 1986 and without reducing your responsibilities under the said acts in any way, this is to inform you that board has granted Consent To Establish (CTE) Amendment issued vide order no. GPCB/JNG-C-120/ ID-50585/352346 dated- 13/04/2016 hereby amended as under.

1. The validity of Consent To Establish (CTE) No. 78045 Dated:13/04/2016 shall be valid up to 05/03/2029.
2. The other conditions of the CTE No:78045 dated: 13/04/2016 shall remain unchanged.

For and on behalf of  
Gujarat Pollution Control Board

  
(Smt. M. S. Bhatt)  
Unit Head

*Clean Gujarat Green Gujarat*

ISO - 9001 - 2008 & ISO - 14001 - 2004 Certified Organisation



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# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,  
GANDHINAGAR - 382010,  
(T) 079-23232152

By R.P.A.D.

CC&A-Validity Extension  
AWH-133521. Issue Date 01/01/2025

No. GPCB/CCA-JNG-1139/ ID 50585/851915

Date: 23 /01/2025

TO,

M/s. HPCL LNG Limited.

(Old Name: HPCL Shapoorji Energy Pvt. Ltd (HSEPL))

Sr. No. 449, 532, 450-455, 844-869, 872/P1,

Vill: Chhara-362720,

Ta: Kodinar, Dist: Gir Somnath.

**Sub:** Consolidated Consent & Authorization (CC&A) under Section 25 of Water Act and Section 21 of Air Act 1981

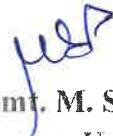
**Ref:** CC&A-Validity Extension letter No. GPCB/CCA-JNG-1139/ID 50585/850085/dated. 01/01/2025.

Sir,

The name of this unit shall be read as **M/s. HPCL LNG Limited** In place of **M/s. HPCL Shapoorji Energy Pvt. Ltd (HSEPL)**.

The other conditions of the CC&A (AWH-133521), Dated:05/04/2024 and CC&A-Validity Extension letter No. GPCB/CCA-JNG-1139/ID 50585/850085/ dated. 01/01/2025 shall remain unchanged.

For and on behalf of  
Gujarat Pollution Control Board

  
(Smt. M. S. Bhatt)  
Unit Head

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>



# 250 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,  
GANDHINAGAR - 382010,  
(T) 079-23232152

By R.P.A.D.

CC&A Validity Extension  
AWH-133521, Issue Date 01/01/2025

No. GPCB/CCA-JNG-1139/ ID 50585/ 850085

Date: 01 /01/2025

TO,  
M/s. HPCL Shapoorji Energy Pvt. Ltd.(HSEPL)  
Sr. No. 449, 532, 450-455, 844-869, 872/P1,  
Vill: Chbara-362720,  
Ta: Kodinar, Dist: Gir Somnath.

**Sub:** Consolidated Consent & Authorization (CC&A) under Section 25 of Water Act and Section 21 of Air Act 1981

**Ref:** (1). Your application inward dated 13/08/2024.

(2). CC&A order No. GPCB/CCA/JNG-1139/ID-50585/809584 dated- 25/04/2024.

Sir,

In exercise of the power conferred by clause (b) of sub-section (4) of Section 25 of the Water (Prevention & Control of Pollution) Act, 1974 and sub-section (4) of Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and under Environment (Protection) Act, 1986 and without reducing your responsibilities under the said acts in any way, this is to inform you that board has granted Consolidated Consent & Authorization (CC&A) issued vide order no. GPCB/CCA/JNG-1139/ID-50585/809584 dated- 25/04/2024 hereby further amended as under.

1. **SPECIFIC CONDITION:**

- 1.1 Unit shall comply with undertaking submitted dated:01/04/2024 related to ongoing Hon'ble NGT matter.
2. The validity of existing Consolidated Consent & Authorization (CC&A) (AWH-133521) dated:05/04/2024 is extended up to **28/09/2025**.
3. The other conditions of the CC&A (AWH-133521), Dated:05/04/2024 shall remain unchanged.

For and on behalf of  
Gujarat Pollution Control Board

  
(Smt. M. S. Bhatt)  
Unit Head

Clean Gujarat Green Gujarat

Website : <https://gpcb.gujarat.gov.in>

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**30,31, 37, 49,50, 62\_2019 Sayyed Usman Vs Simar Port: Next Date - Tuesday 10 December 2024**

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**Saurabh Rampal** <saurabh.rampal@hplng.in>

28 August 2025 at 13:03

To: Raghunath Mahabal &lt;mahabal60@gmail.com&gt;




Cc: Hemant Wate SHAPOORJI &lt;watehr@hpcl.in&gt;, Hemant Wate &lt;hemant.wate@shapoorji.com&gt;, Bhushan Sorte HPCL &lt;bsorte64@gmail.com&gt;, Harsh Kujur HPCL &lt;harsh.ogles@gmail.com&gt;, Adv Sachin S Gore 7350212877 &lt;ssgore2005@gmail.com&gt;, Mahabal Pune &lt;mahabal.pune@gmail.com&gt;, Debasish Goswami &lt;ceo@hplng.in&gt;, "Vinod Balooni ( विनोद बलूनी )" &lt;vinodbalooni@hpcl.in&gt;, "Kumari Pooja ( कुमारी पूजा )" &lt;pooja.kumari2@hpcl.in&gt;, Pranali Chavan &lt;pranali.chavan@hplng.in&gt;

Dear Sir,

As shared earlier, please find attached the following documents for your kind reference:

1. Current Consent to Establish and Consent to Operate
2. Project Photos
3. EC Revalidation

For your information, the terminal has been commissioned in January 2025 and has since handled multiple cargoes. The facility is now fully operational.

 Photo - 02.JPG Photo - 03.JPG Photo - 01.JPG

Thanks &amp; Regards

**Saurabh Rampal**  
HPCL LNG Ltd.

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**From:** Saurabh Rampal <saurabh.rampal@hplng.in>**Sent:** 24 April 2025 20:53**To:** Raghunath Mahabal <mahabal60@gmail.com>; Harsh Kujur HPCL <harsh.ogles@gmail.com>; Bhushan Sorte HPCL <bsorte64@gmail.com>; Hemant Wate <Hemant.Wate@shapoorji.com>; Hemant Wate SHAPOORJI <watehr@hpcl.in>**Cc:** Adv Sachin S Gore 7350212877 <ssgore2005@gmail.com>; Mahabal Pune <mahabal.pune@gmail.com>; Debasish Goswami <ceo@hplng.in>; Vinod Balooni ( विनोद बलूनी ) <vinodbalooni@hpcl.in>; Kumari Pooja ( कुमारी पूजा ) <Pooja.Kumari2@hpcl.in>; Pranali Chavan <pranali.chavan@hplng.in>**Subject:** Re: 30,31, 37, 49,50, 62\_2019 Sayyed Usman Vs Simar Port: Next Date - Tuesday 10 December 2024

[Quoted text hidden]

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**3 attachments****Attachment 01 - CTE.pdf**

577K

**Attachmment 03 - EC.pdf**

851K

**Attachment 02 - CTO Extension.pdf**

146K

**Re: NGT Appeals 30-31-49-50/2019 and Applications 37/2019, 62/2019  
(Paryavaran Bachav Samity)**

1 message

Raghunath Mahabal &lt;mahabal60@gmail.com&gt;

28 August 2025 at 14:57

To: National Green Tribunal Pune &lt;ngt-pune@gov.in&gt;

Cc: Adv Sachin S Gore 7350212877 <ssgore2005@gmail.com>, Saurabh Rampal HPCL SEPL <saurabh.rampal@hplng.in>, Harsh Kujur HPCL <harsh.ogles@gmail.com>, Bhushan Sorte HPCL <bsorte64@gmail.com>, Hemant Wate <Hemant.Wate@shapoorji.com>, Hemant Wate SHAPOORJI <watehr@hpcl.in>, Mahabal Pune <mahabal.pune@gmail.com>, Debasish Goswami <ceo@hplng.in>, "Vinod Balooni ( विनोद बलूनी )" <vinodbalooni@hpcl.in>, "Kumari Pooja ( कुमारी पूजा )" <Pooja.Kumari2@hpcl.in>, Pranali Chavan <pranali.chavan@hplng.in>, "bhattparth@hotmail.com" <bhattparth@hotmail.com>, "sdkadvocate@gmail.com" <sdkadvocate@gmail.com>, Sabir Sayyed <sayyedsabir455@gmail.com>, Tanaji Gambhire <tanaji\_9june@yahoo.com>, Bhagvan Solanki <psjksamiti@gmail.com>, "secy-moef@nic.in" <secy-moef@nic.in>, commissioner-cgm@gujarat.gov.in, geologist-girsomnath@gujarat.gov.in, ro.gandhinagar@ibm.gov.in, secfed@gujarat.gov.in, dcf.gir.west@gmail.com, info@mnpcnservationsociety.com, membersecretarygpcb@gmail.com, ms-gpcb@gujarat.gov.in, gpcb-jun@gujarat.gov.in, collector-girsomnath@gujarat.gov.in, Adv Ritwik Dutta <ritwickdutta@gmail.com>, Rahul Choudhary <rahulchoudhary@gmail.com>, Maitreya Ghorpade <Maitreya.ghorpade@gmail.com>, rahul.garg@mgklegal.com, sudarshan.baitalik@hsl.in, Raghunath Mahabal <mahabal60@gmail.com>, Raghunath Mahabal <adv.rbmahabal@gmail.com>, czm-fed@gujarat.gov.in, chairman-gpcb@gujarat.gov.in, chiefsecretary@gujarat.gov.in, Aniruddha Kulkarni <aniruddha1488@gmail.com>, Adv Nitin Lonkar <nitinlonkar@gmail.com>, maulik@nanavatico.com, Pradnya Bheke <pradnya031994@gmail.com>, Rahul Garg <rahul.garg@mgklegal.com>

**To: The Hon'ble Registrar, NGT WZ Pune**Advance Cause List: **29 August 2025 - 3.30 pm**[https://www.greentribunal.gov.in/sites/default/files/cause\\_list\\_documents/29.08.2025%2011%20\(2\).pdf](https://www.greentribunal.gov.in/sites/default/files/cause_list_documents/29.08.2025%2011%20(2).pdf)

Sr.No.

I am pleased to place the additional information on record to update the Hon'ble Tribunal about the current status at site.

I will bring the (colour) print copy for the Hon'ble Bench.

This email is circulated to all other respondents.

Regards

R-2 HPCL Shapoorji Limited, R-7 Ms. Simar Port Pvt. Ltd. & **R-8 Ms. HPCL LNG Ltd.**

-----  
**= Advocate R.B.Mahabal रघुनाथ भालचंद्र महाबळ = +91-74-0011-6222 = mahabal60@gmail.com =**  
**1 Org. Application No. 62/2019(WZ)**

**Paryavaran Bachav Samity V/s Union of India Through Secretary MoEF& 7 Ors.**

Mr. Nikhil P. Dombe, Mr. Nitin Lonkar, Adv. for Applicant( VP of Adv. Lonkar filed without NOC ) Adv. Rahul Garg for R1 Mr. Aniruddha S. Kulkarni, Adv. for R-4 Mr. Maulik Nanavati Adv. for R-5 & 6 Mr. R. Mahabal, Adv. for 7 & 8 Remarks: ( VP of Adv. Nitin Lonkar filed without NOC) FOR

**2 Org. Application No. 37/2020(WZ)**

**Sayed Mohammed Usman V/s Union of India &Ors.**

Mr. Nitin Lonkar, Mr. Tanaji Gambhire Advocate for Applicant R 4 – Adv Rahul Garg Mr. Saurabh Kulkarni, Adv. for R-13 & 14 Mr. R.B. Mahabal & Sachin Gore, Adv. for R-16 Mr. Parth Bhatt, Adv. for R-2, 3,6 & 10 Mr. Maulik Nanavati, Adv. for R-7, 8 & 9 Mr. Amit Patil, Mr. Aman Marwah, Parinam Law Associates R-11 & 12, 15 Remarks: Amendment memo of parties filed.( to be enclosed R 1 to 93) notice issued on 11-11-24. Service affidavit filed. Notice sent to R17on 9-5-24, service affidavit not filed by applicant Additional affidavit by R6 Affidavit not filed by R2,3, 10, Report of Joint committee filed Affidavit by R4 filed

**3 Appeal No. 30/2019 (WZ)**

**Sayed Mohammed Sabir Usman V/s Union of India &Ors.**

Mr. Nitin Lonkar& Ms. Sonali Suryawanshi, Advocates for Appellant Mrs. Manasi Joshi, Adv. for R-1 & 2 Mr. R.B. Mahabal & Mr. Sachin Gore, Adv. for R-15 Ms. Priyanshi Chandarana & Mr. Parth Bhat, Adv. for R- 4 & 5 Mr. Maulik Nanavati, Adv for R 6, 10,11, 12 Mr. Aniruddha Kulkarni, Adv. for SEIAA & SEAC Remarks: written notes filed by Appellant

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**4 Appeal No. 31/2019 (WZ)**

**Sayyed Mohammed Sabir Usman V/s Union of India &Ors.**

Mr. Nitin Lonkar& Ms. Sonali Suryawanshi, Advocates for Appellant Mr. Aniruddha Kulkarni, Adv. for SEIAA & SEAC Mrs. Manasi Joshi, Adv. for R-1 Mr. R.B. Mahabal & Mr. Sachin Gore, Adv. for R-15 Ms Priyanshi Chandarana& Mr. Parth Bhat, Adv. for R- 4 & 5 Mr. Maulik Nanavati, Adv for R 6, 10,11, 12 Remarks: R14 reply to be filed/enclosed in this matter

**5 Appeal No. 49/2019(WZ) I.A. No. 59/2019(WZ)**

**Protection of Environment and Public Service Committee Vs. Union of India &Ors.**

Mr. Ritwick Dutta, Ms.Pruna Venkatesh, Mr. Rahul Chaoudhary, Advocates for Appellant Mr. Rahul GargAdv for R 1 Mr. R.B. Mahabal& Mr. Sachin Gore, Advocates for Respondents (R2) Mr. Maulik Nanavati,Adv for R 3, 4, 5. Remarks: No further reply / ATR filed by R4 & 5

**6 Appeal No. 50/2019(WZ)**

**Protection of Environment and Public Service Committee V/s M/s Simar Port Pvt. Ltd. &Ors.**

Mr. Ritwick Dutta, Ms.Pruna Venkatesh, Mr. Rahul Chaudhary,, Advocates for Appellant Mr. R.B. Mahabal& Mr. Sachin Gore, Adv. for R-1 Mr. D. M. Gupte, Advocate for R 2 Mr. Maulik Nanavati, Adv for R 3 & 4. Remarks: Full fledged reply not filed by R 2, No further reply / ATR filed by R4 & 5



**2025-08-28 R-8 HPCL LNG Ltd. Adl Information.pdf**

2480K